

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 329 of 2013

Dated : 3rd April, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

PTC (India) Ltd. ... Appellant(s)
Versus
Punjab State Electricity Regulatory
Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Bhardwaj

Counsel for the Respondent(s) : Ms. Shikha Ohri
Ms. Ruth Elwin for R-1

Ms. Swapna Seshadri for R-2

ORDER

The learned counsel for the Respondent No.2 undertakes to file the reply on or before 11.04.2014 after serving copy on the other side.

Post the matter for hearing on **30th April, 2014.**

In the meantime, rejoinder if any, be filed.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member